

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **04.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/948/IB/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/s. Unique Roof Pvt Ltd
NAME OF RESPONDENT : Avalon Cosmetics Pvt Ltd (Coimbatore) & 1 Another
SECTION : Sec 17,18,20,25(2)(b) RW Sec 60(5) of IBC 2016

ORDER

Learned RP Mr. Muthuiah Thevar Rajapandian is present in person through video conferencing platform. Mr. Bankin Purohit, ACS, having registration No.21865, who appears on behalf of the Respondent through video conferencing mode represents that rejoinder as filed by the RP was received by him only a couple of days back and in the circumstances seeks adjournment with a view to proceed with the matter.

Taking into consideration the said representation post this matter on **29.03.2021** for enquiry.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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